

(b) the expenditure to be incurred on the establishment of satellite service ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRINARHARI PRASAD SUKHDEO SAI): (a) In view of its geographical position, India can have direct satellite communication links with 39 countries which operate through the Indian Ocean Satellite of the International Telecommunications Satellite Organisation (INTELSAT) and have standard earth stations.

As on 1st December, 1977, India had established direct satellite links with the following countries:—

1. Australia
2. Bangla Desh
3. Baharein
4. East Africa
5. Hong Kong
6. Iran
7. Italy
8. Japan
9. Kuwait
10. Malaysia
11. Singapore
12. Sri Lanka
13. Thailand
14. U.K.
15. France
16. Spain
17. Pakistan
18. U.A.E.
19. Oman
20. Zambia

It is proposed to establish within about two years direct satellite links with the remaining countries, such as West Germany, Netherlands, Greece, Indonesia, Phillipines, Saudi Arabia, Iraq, Algeria, Syria, Nigeria, in a phased manner, depending upon the readiness of the countries concerned to establish such links, the growth of traffic and other operational considerations.

Besides direct satellite links, India provides through the net-work of through-put and switched services via satellite/high frequency radio system, telegraph services to all countries of the world, telephone service to 197 countries and telex service to 191 countries. Satellite links, with cable extension, wherever necessary, already exist with all big countries of the world,

excepting the USSR, which is not accessible to the International Telecommunications Satellite Organisation (INTELSAT) satellite.

(b) Satellite links for external telecommunication services are provided through two Communications Earth Stations at Pune and Dehradun built at a cost of about Rs. 18 crores. An expenditure of Rs. 14 crores is likely to be incurred during the next Five Year Plan period (1978—83) on the expansion of satellite services.

#### Engineers, Doctors and Teachers sent abroad

4070. SHRI C. VENUGOPAL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of personnel who have been registered and deputed for foreign assignments through Department of Personnel and Administrative Reforms such as Engineers, doctors, teachers and other personnel during the last five years; and

(b) the State-wise distribution of the figures ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI S. KUNDU): (a) As on 30th June, 1977, 27,156 persons were registered on the Foreign Assignment Panel maintained by the Department of Personnel & Administrative Reform for deputation to the developing countries of Asia, Africa and Latin America. The number of experts in various categories (engineers, doctors, teacher, etc.) is given below :

Engineers . . . .	6750
Doctors . . . .	9097
Teachers . . . .	6468
Accountants . . . .	2018
Miscellaneous . . . .	2763

A statement indicating the number of experts deputed/selected for bilateral assignments from 1970 onwards is annexed.

(b) This Ministry does not maintain records of such deputationists on State-wise basis.

## Statement

Years	Doctors	Nurses & other para-medical staff	Professors/ Teachers/ Education officers	Engineers/ Architects/ Geologists & other technical experts	Financial experts Accountants etc.	Economist & Statisticians	Misc. experts	Total
1	2	3	4	5	6	7	8	9
1970 .	12	4	24	74	30	10	16	17
1971 .	30	4	89	76	25	2	25	251
1972 .	117	281	60	133	43	3	41	678
1973 .	119	95	249	253	38	1	46	80
1974 .	165	184	163	530	42	4	70	1158
1975 .	1369	218	335	214	16	3	161	231
1976 .	321	152	146	315	12	16	21	98
1977 . upto 31-10-77	744	226	211	422	111	2	11	172
Total .	2877	1164	1277	2017	317	41	391	808

**Manufacture of sub-standard Ayurvedic Medicines**

4071. SHRI SURENDRA BIKRAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that most of the manufacturers of Ayurvedic medicine do not prepare standard medicines as a result of which the Ayurvedic system of medicine is defamed;

(b) if so, the urgent action taken in this regard; and

(c) the Number of manufacturers of Ayurvedic medicines apprehended during the past three months for producing spurious medicines ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV) : (a) and (b) No standards in respect of Ayurvedic medicines have been laid down so far in the Drugs and Cosmetics Act and the Rules made thereunder and hence it cannot be said whether such medicines are upto standard or not.

(c) Does not arise.

**Workers Affected and production suffered due to closure of Industries**

4072. SHRI G. M. BANATWALLA : Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to state :

(a) how many workers and how much production have been affected as a result of closure of industries due to labour unrest during the last seven months; and

(b) what steps, if any, Government have taken to protect the interests of labour and production ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VERMA) : (a) A statement giving the number of strikes and lockouts, number of workers involved and value of production lost due to such strikes and lockouts for the period April—October 1977 is laid on the Table of the House. [Placed in library. see No. LT 1380/77].

(b) The situation is under constant watch of the Government and all efforts are being made to improve the industrial